

National Company Law Tribunal

Allahabad Bench

CP NO. 96/ALD/2017
CANO. 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: *Blue Line Securities Pvt. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *230/232 of Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CS RANJEET PANDAY	PCS	Petitioner Co.	<i>Ranjit Pandey</i>
2.	CS Abhishek Mishra	PCS	"	<i>Abhishek Mishra</i>
3.	M.K. BAGRI	OLR	PD (M.A.) & OLR	<i>M.K. Bagri</i>
4.	KULDEEP SINGH	STA	O.L. ALB.	<i>K. Singh</i>

C.PNo. 96/ALD/2017, CA No. 54/ALD/2017

Shri Ranjit Pandey along with Abhishek Mishra for the petitioner Company. Shri M.K.Bagri, learned OL for the Central Govt.

In the present matter, a representation affidavit of the Regional Director along with report of the O.L has already been filed.

The counsel for the petitioner informs that he is willing to file a reply/Supplementary Affidavit in response to the representation affidavit of R.D, which is now taken on record. Therefore, the case is fixed for the argument.

The matter be listed on 10th January, 2017.

Date: 06.12.2017

Typed By;

Jyoti
Stenographer

Sd
Shri H.P. Chaturvedi,
Member (Judicial)